GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

STARRED QUESTION NO. 127 TO BE ANSWERED ON 05.03.2018

MINIMUM WAGES

†*127. SHRI TARIQ ANWAR:

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government proposes to formulate any scheme in future for enactment of labour law to ensure regular/assured income of labourers;
- (b)if so, the details thereof and if not, the reasons therefor;
- (c)whether the Government proposes to fix minimum wages of the labourers/workers; and
- (d)if so, the details thereof and the time by which it is likely to be done?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 127 FOR 05.03.2018 BY SHRI TARIQ ANWAR REGARDING "MINIMUM WAGES".

(a) & (b): No, Madam.

(c) & (d): Under the provisions of the Minimum Wages Act, 1948, both Central and State Governments are appropriate Governments to fix, review and revise the minimum wages of the workers employed in the scheduled employment under their respective jurisdictions. Rates fixed in the Central sphere are applicable to establishments under the authority of Central Government, railway administration, mines, oilfields, major port or any corporation established by a Central Government.

According to the provisions contained in the Minimum Wages Act, 1948, the appropriate Government shall review at such intervals not exceeding five years for scheduled employments under its jurisdiction. The Central Government has revised basic minimum wages for the scheduled employments under Central Sphere w.e.f. 19.01.2017.

Considering five years period too long to check price escalation, idea of Variable Dearness Allowance (VDA) was mooted in terms of recommendation of the Labour Ministers' Conference held in 1988. Accordingly, VDA is revised periodically twice a year effective from April and October. A statement showing minimum rates of wages applicable in Central Sphere with effect from 01.10.2017 is at Annexure.

Annexure in reply to part (c) & (d) of Lok Sabha Starred Question No. 127 dated 05.03.2018

Area-wise Rates of Minimum Wages for Scheduled Employments in the Central Sphere.

As on (01.10	.2017
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	As on 01.10.2017					
Name of Scheduled	Category of Worker	Rates of wag	es including V.D.A pe			
Employment		Area A	Area B	Area C		
1. Agriculture	Unskilled	341.00	311.00	308.00		
	Semi-Skilled/Unskilled Supervisory	373.00	343.00	315.00		
	Skilled/Clerical	405.00	373.00	342.00		
	Highly Skilled	449.00	417.00	373.00		
2. Workers engaged in	1. Excavation & removal of over burden with 50 meters lead/1.5 meters lift:					
Stone Mines for Stone	(a) Soft Soil 360.00					
Breaking and Stone Crushing	(b) Soft Soil with Rock	544.00				
Crushing	(c) Rock	720.00				
	2. Removal and Staking of rejected stones with 50 metres lead 1.5 metres lift	290.00				
	Stone breaking or Stone Crushing for the stone size					
	(a) 1.0 inch to 1.5 inches	2224.00				
	(b) Above 1.5 Inches to 3.0 Inches	1902.00				
	(c) Above 3.0 Inches to 5 Inches	1115.00				
	(d) Above 5.0 Inches	915.00				
3. Sweeping and Cleaning	Unskilled	536.00	448.00	359.00		
4. Watch and Ward	Without Arms	653.00	593.00	506.00		
	With Arms	710.00	653.00	593.00		
5. Loading and Unloading	Unskilled	536.00	448.00	359.00		
6. Construction	Unskilled	536.00	448.00	359.00		
	Semi-Skilled/Unskilled Supervisory	593.00	506.00	420.00		
	Skilled/Clerical	653.00	593.00	506.00		
	Highly Skilled	710.00	653.00	593.00		
7. Non-Coal Mines		Above Ground	Below Ground			
	Unskilled	359.00	448.00			
	Semi-Skilled/Unskilled Supervisory	448.00	536.00			
	Skilled/Clerical	536.00	625.00			
	Highly Skilled	625.00				
Name of Schedulded Employment	N	lomenclature				
1. Agriculture	Agriculture					
2. Workers engaged in St	tone Mines for Workers engaged in S	-	ne Breaking and Ston	e Crushing		

Stone Breaking and Sto	ne Crushing		
3. Sweeping and Cleaning	Employment of Sweeping and Cleaning excluding Activities prohibited under the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993		
4. Watch and Ward	Employment of Watch and Ward		
5. Loading and Unloading	Employment in Loading and Unloading in (i) Goods Sheds, Parcel Offices of Railways; (ii) Other Goodssheds, Godowns, Warehouses etc. and; (iii) Docks and Ports		
6. Construction	Construction or maintenance of Roads or Runways or in Building Operations including laying down Underground Electric, Wireless, Radio, Television, Telephone, Telegraph and Overseas Communication Cables and similar other Underground Cabling Work, Electric Lines, Water Supply Lines and Sewerage Pipe Lines		
7. Non-Coal Mines	Employees engaged in the employment of Gypsum, Barytes, Bauxite, Manganese, China Clay, Kyanite, Copper,Clay, Magnesite, White Clay, Stone, Steatite (including the mines producing Soap Stones and Talc), Orchre, Asbestos, Fire Clay, Chromite, Quartzite, Quartz, Silica, Graphite, Felspar, Laterite, Dolomite, Red Oxide, Wolfram, Iron Ore, Granite, Rock Phosphate, Hematite, Marble and Calcite, Uranium, Mica, Lignite, Grave, Slate and Magnetite Mines		

		AREA – "A"	,		
Ahmedabad	(UA)	Hyderabad	(UA)	Faridabad complex	
Bangaluru	(UA)	Kanpur	(UA)	Ghaziabad	
Kolkata	(UA)	Lucknow	(UA)	Gurgaon	
Delhi	(UA)	Chennai	(UA)	Noida	
Greater Mumbai	(UA)	Nagpur	(UA)	Secunderabad	
Navi Mumbai		Pune	(UA)		
		AREA – "B"			
Agra	(UA)	Gwalior	(UA)	Port Blair	(UA)
Ajmer	(UA)	Hubli-Dharwad	(M. Corpn)	Puducherry	(UA)
Aligarh	(UA)	Indore	(UA)	Raipur	(UA)
Allahabad	(UA)	Jabalpur	(UA)	Raurkela	(UA)
Amravati	(M.Corpn)	Jaipur	(M.Corpn)	Rajkot	(UA)
Amritsar	(UA)	Jalandhar	(UA)	Ranchi	(UA)
Asansol	(UA)	Jalandhar-Cantt.	(UA)	Saharanpur	(M.Corpn)
Aurangabad	(UA)	Jammu	(UA)	Salem	(UA)
Bareilly	(UA)	Jamnagar	(UA)	Sangli	(UA)
Belgaum	(UA)	Jamshedpur	(UA)	Shillong	
Bhavnagar	(UA)	Jhansi	(UA)	Siliguri	(UA)
Bhiwandi	(UA)	Jodhpur	(UA)	Solapur	(M.Corpn)
Bhopal	(UA)	Kannur	(UA)	Srinagar	(UA)
Bhubaneshwar	(UA)	Kochi	(UA)	Surat	(UA)
Bikaner	(M.Corpn)	Kolhapur	(UA)	Thiruvanantapuram	(UA)
Bokaro Steel City	(UA)	Kollam	(UA)	Thrissur	(UA)
Chandigarh	(UA)	Kota	(M.Corpn)	Tiruchirappalli	(UA)
Coimbatore	(UA)	Kozhikode	(UA)	Tiruppur	(UA)
Cuttack	(UA)	Ludhiana	(M.Corpn)	Ujjain	(M.Corpn)
Dehradun	(UA)	Madurai	(UA)	Vadodara	(UA)

CLASSIFICATION OF AREA

Dhanbad	(UA)	Malappuram	(UA)	Varanasi	(UA)
Durgapur	(UA)	Malegaon	(UA)	Vasai- Virar City	(M.Corpn)
Durg-Bhilai Nagar	(UA)	Mangalore	(UA)	Vijayawada	(UA)
Erode	(UA)	Meerut	(UA)	Vishakhapatnam	(M.Corpn)
Firozabad		Moradabad	(M. Corpn)	Warangal	(UA)
Goa		Mysore	(UA)	Gorakhpur	(UA)
NandedWaghala	(M. Corpn)	GreaterVisakhapatnam	(M.Corpn)	Nasik	(UA)
Gulbarga	(UA)	Nellore	(UA)	Guntur	(UA)
Panchkula	(UA)	Guwahati	(UA)	Patna	(UA)
Area 'C' will comprise all areas not mentioned in this list.					
NB: U.A. stands for Urban Agglomeration.					

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